

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect.

Sl. No.	Name of the Officials	From	To
1	Ms. Deepti Rani W/o Sh. Mohit Sen EC: 79457985	Personal Assistant in the vacant court previously presided over by Sh. Vimal Kumar Yadav, Spl. Judge, (PC Act) CBI Rouse Avenue District Court, New Delhi	Personal Assistant in the court of Sh. Pawan Kumar Matto, POLC, Rouse Avenue District Court, New Delhi
2	Ms. Rupam Kumari D/o Sh. Anil Kumar Sharma EC: 65689345	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Personal Assistant in the vacant court previously presided over by Sh. Vimal Kumar Yadav, Spl. Judge, (PC Act) CBI Rouse Avenue District Court, New Delhi
3	Sh. Dharmender Singh S/o Sh. Rajender Singh, EC: 14949720	Assistant Ahlmad/JJA in the Court of Sh. Pawan Kumar, ACMM-cum ACJ, Rouse Avenue District Court, New Delhi.	Assistant Ahlmad/JJA in the court undersigned, Rouse Avenue District Court, New Delhi.
4	Sh. Sumit Rana S/o Sh. Ravinder Rana EC: 50310335	JJA in General Branch, RADC, New Delhi	Assistant Ahlmad/JJA in the Court of Sh. Pawan Kumar, ACMM-cum ACJ, RADC, New Delhi
5	Ms. Anju Singh W/o Sh. Vikram Singh EC: 3324/ 84032643	Sr. Personal Assistant in the court of Sh. Pawan Kumar Matto, POLC, Rouse Avenue District Court, New Delhi	Sr. Personal Assistant in the court undersigned, Rouse Avenue District Court, New Delhi.

**Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.**



**(SWARNA KANTA SHARMA)**

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 1098-1115-D /E.7/P&T/Admn/RADC/2022

Dated, Delhi the 24/3/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned official.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I & II, Personal File/CR/Leave/Website Committee, THC, Delhi.



Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi